ITEM NO.12 COURT NO.1 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 751/2026

HARSHITA GROVER Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 24-07-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :
Dr. Vikas Singh, Sr. Adv.
Mr. Md Imran Ahmad, Adv.
Mr. R. Jude Rohit, Adv.
Mr. Daksh Sachdeva, Adv.
Ms. Deepeika Kalia, Adv.
Ms. Khushi, Adv.
Mr. Zeeshan Ahmad, Adv.
Mr. Sudeep Chandra, Adv.
Mr. Anil Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice.

2. Mr. G.S. Makker, learned AOR accepts notice on behalf of respondent Nos.1 to 4.

3. Ms. Radhika Gautam, learned AOR accepts notice on behalf of respondent No.5 - Bar Council of India.

4. On the oral mentioning by Mr. Vikas Singh, learned Senior Counsel for the petitioner(s), following parties are impleaded as respondent Nos.6 to 38:

Nitin Talreja Digitally signed by Nitin Talreja Date: 2026.07.27 18:35:56 +0530

1. High Court of Andhra Pradesh
Through its Registrar General
Nelapadu, Amaravati. Pin 522202
reggentaphc@gov.in ...RESPONDENT NO. 6

2. High Court of Judicature at Allahabad
Through its Registrar General
Nyay Marg,
Allahabad,
Uttar Pradesh-211017
rg@up.nic.in ...RESPONDENT NO. 7

3. Bombay High Court,
Through its Registrar General
Fort, Mumbai -32
hcbom.mah@nic.in ...RESPONDENT NO. 8

4. Calcutta High Court
Through its Registrar General
3, Esplanade Row West,
Kolkata, Pin - 700 001
rghc_cal@rediffmail.com ...RESPONDENT NO. 9

5. High Court of Gujarat
Through its Registrar General
Sola, Ahmedabad
Pin Code : 380 060
Gujarat, India
rg-hc-guj@nic.in ...RESPONDENT NO. 10

6. High Court of Himachal Pradesh
Through its Registrar General
Ravenswood, Shimla - 171 001
hicourt-hp@nic.in ...RESPONDENT NO. 11

7. High Court of Chhattisgarh
Through its Registrar General
National Highway -130,
Bodri Bilaspur,
Chhattisgarh 495220
highcourt.cg@nic.in ...RESPONDENT NO. 12

8. Delhi High Court
Through its Registrar General
Sher Shah Road, New Delhi - 110503
rg.dhc@nic.in ...RESPONDENT NO. 13

9. Gauhati High Court
Through its Registrar General
Mahatma Gandhi Road
Guwahati - 781001 Assam, India
rg1.ghc@gmail.com ...RESPONDENT NO. 14

10. High Court of Manipur
Through its Registrar General
Imphal - 795002
hcm_imphal@yahoo.co.in ...RESPONDENT NO. 15

11. High Court of Jammu & Kashmir and Ladakh
Through its Registrar General
Noor Bagh, High Ct Ln, Shaheed Gunj,
Srinagar, Jammu and Kashmir 190009
rg.jkhc@indiancourts.nic.in
hcjmu-jk@nic.in ...RESPONDENT NO. 16

12. High Court of Jharkhand
Through its Registrar General
Dhurwa, Ranchi-834 004
rgjhc-jhr@nic.in ...RESPONDENT NO. 17

13. High Court of Karnataka
Through its Registrar General
High Court Buildings,
Opp. to Vidhana Soudha, Ambedkar Veedhi,
Bengaluru-560 001
rghck.kar@nic.in ...RESPONDENT NO. 18

14. High Court of Kerala
Through its Registrar General,
Ernakulam - 682031
hckerala@nic.in ...RESPONDENT NO. 19

15. High Court of Madhya Pradesh at Jabalpur
Through its Registrar General
India - 482001
mphc@nic.in ...RESPONDENT NO. 20

16. Madras High Court
Through its Registrar General
Chennai-600104
regrgenl@nic.in ...RESPONDENT NO. 21

17. High Court of Meghalaya
Through its Registrar General
Shillong - 793001 Meghalaya
highcourt-megh@meghalayahighcourt.nic.in
...RESPONDENT NO. 22

18. Orissa High Court
Through its Registrar General
Chandini Chowk, Cuttack
Odisha 753002
rg.orihc@indiancourts.nic.in
highcourt.or@nic.in
...RESPONDENT NO. 23

19. Patna High Court
Through its Registrar General
Veerchand Patel Road Area,
Patna, Bihar 800028
rg.pathc@indiancourts.nic.in
...RESPONDENT NO. 24

20. Punjab & Haryana High Court
Through its Registrar General
Chandigarh- 160001
highcourtchd@indianjudiciary.gov.in
reg.vig-phc@indianjudiciary.gov.in
...RESPONDENT NO. 25

21. Rajasthan High Court
Through its Registrar General
Rajasthan High Court Principal Seat Jodhpur
hc-rj@nic.in
...RESPONDENT NO. 26

22. High Court of Sikkim
Through its Registrar General
Gangtok, East Sikkim Pin: 737101
rg.sikhc@nic.in
...RESPONDENT NO. 27

23. High Court of Tripura
Through its Registrar General
Capital Complex, Agartala
Tripura-799 010 (India)
rg.trphc@indiancourts.nic.in
...RESPONDENT NO. 28

24. High Court of Uttarakhand at Nainital
Through its Registrar General
High Court, Mallital, Nainital, Uttarakhand 263002
highcourt-ua@nic.in
...RESPONDENT NO. 29

25. High Court for the State of Telangana
Through its Registrar General
Near Govt. City College,
Madina, Charminar,
Hyderabad - 500 066.
reg.gen-tshc@aij.gov.in ...RESPONDENT NO. 30

26. LinkedIn Corporation
Through its Grievance Officer
Office At:
1000 W. Maude Ave
Sunnyvale, CA 94084
India Office:
Tower-A, Global Technology Park,
Bangalore, 560103, Karnataka
Email Address: sks2@linkedin.com ...RESPONDENT NO. 31

27. Meta Platforms, Inc.
Through its Grievance Officer
1 Meta Way,
Menlo Park, California 94025, USA

India Office:
Unit 28 and 29,
The Executive Centre,
Level 18, DLF Cyber City,
Building No. 5, Tower A,
Phase III, Gurugram - 122002, Haryana
Email: fbgoindia@support.facebook.com
LO.IN@fb.com ...RESPONDENT NO. 32

28. Facebook (A Service of Meta Platforms, Inc.)
Through its Grievance Officer
1 Meta Way,
Menlo Park, California 94025, USA

India Office:
Unit 28 and 29,
The Executive Centre,
Level 18, DLF Cyber City,
Building No. 5, Tower A,
Phase III, Gurugram - 122002, Haryana
Email: fbgoindia@support.facebook.com

...RESPONDENT NO. 33

29. Instagram (A Service of Meta Platforms, Inc.)
Through its Grievance Officer
1 Meta Way,
Menlo Park, California 94025, USA

India Office:
Unit 28 and 29,
The Executive Centre,
Level 18, DLF Cyber City,
Building No. 5, Tower A,
Phase III, Gurugram - 122002, Haryana
Email: fbgoindia@support.facebook.com ...RESPONDENT NO. 34

30. WhatsApp LLC (A Meta Company)
Through its Grievance Officer
1601 Willow Road,
Menlo Park, California 94025, USA

India Office:
Unit 28 and 29,
The Executive Centre,
Level 18, DLF Cyber City,
Building No. 5, Tower A,
Phase III, Gurugram - 122002, Haryana
Email: grievance_officer_wa@support.whatsapp.com
...RESPONDENT NO. 35

31. Google LLC
Through its Grievance Officer
1600 Amphitheatre Parkway,
Mountain View, California 94043, USA

India Office:
Google India Private Limited
No. 3, RMZ Infinity - Tower E,
Old Madras Road,
4th & 5th Floors,
Bengaluru - 560016, Karnataka, India
Email: support-in@google.com ...RESPONDENT NO. 36

32. X Corp.
Through its Resident Grievance Officer / Director
865 FM 1209, Building 2,
Bastrop, Texas 78602, USA

India Office:
8th Floor, The Estate,
121 Dickenson Road,
Bengaluru - 560042, Karnataka
Email: India-Corp.CS@twitter.com ...RESPONDENT NO. 37

33. YouTube (Google LLC)
Through its Grievance Officer/Legal Support
901 Cherry Ave.,
San Bruno, CA 94066, USA

India Office:
Google India Private Limited
No.3, RMZ Infinity - Tower E,
Old Madras Road,
4th & 5th Floors,
Bengaluru - 560016, Karnataka, India
Email: legal@support.youtube.com ...RESPONDENT NO. 38

5. Amended memo of parties be filed by the next date of hearing. Notice also be issued to the newly added respondents. However, respondent Nos.6 to 30 be served through their standing counsel and/or the Registry shall inform the Registrar Generals of the respective High Courts.

6. The Union of India is directed to put up a proposal with respect to the Nodal Ministries to give effect to the prayers made in the instant Writ Petition.

7. The High Courts shall submit their status reports with respect to the adoption of the Model Rules for live streaming and recording of court proceedings circulated by this Court. Their status reports shall also explain the impact and feasibility of continuous/uninterrupted live streaming.

8. Respondent No.3 will furnish information with respect to all the intermediaries.

9. As an *interim* measure, it is directed that there shall be no extraction, dissemination, monetisation, posting, re-posting, uploading, transmitting, modification, storing, or hosting of the audio-video recording(s) of the judicial proceedings on social media or any other digital platforms without prior permission of the Secretary General of the Supreme Court of India or the Registrar Generals of the jurisdictional High Courts.

10. The Secretary General of the Supreme Court of India and the Registrar Generals of all the High Courts shall arrange to upload this order on their respective websites for public information.

11. However, it is clarified that this order shall have no bearing on the reporting of Court proceedings by recognized news outlets.

12. List on 31.07.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR